

received regarding the affairs of the Sanjay Gandhi Post Graduate Institute of Medical Sciences, Luknow;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The information is being collected and will be placed on the table of the House.

#### Colonies Covered by Helpage India Vans

10025. SHRI P.M. SAYEED: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of colonies in Delhi covered by "Helpage India" Vans which provide medical diagnosis and treatment to the poor living in slum areas and resettlement colonies;

(b) the amount of financial assistance provided by Union Government and the Delhi Administration separately to Helpage India annually;

(c) whether a survey has been conducted by Helpage India recently and if so, their main findings; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Seven colonies are visited per week in the first Shift by Mobile Medicare Unit of Helpage India and 6 colonies per week in the Second Shift to provide medical diagnosis and treatment to poor aged as under:—

Ist Shift: Inderpuri, Ma-

dangir, Pandav Nagar, Khuraji, Shakarpur, Madipur and Mangolpuri

IIInd Shift:

Faridabad, Seelampur, Seemapuri (New and Old), Bholanath Nagar, Sulatanpuri and Jwalapuri.

(b) Ministry of Welfare, Government of India provide grant-in-aid of Rs. 3.10 lakhs in the year 1988-89 and Rs. 2.97 lakhs in the year 1987-88 to cover the 90% cost of medicines, salaries of Doctor and other staff and fuel and Maintenance cost of the IIInd Shift. One time grant of Rs. 50,000/- was sanctioned by Lt. Governor Delhi for 1987-88 for the Ist Shift.

(c) and (d). No formal survey has been done recently but a survey was conducted in 1981 and 1982 before selection of poor resettlement colonies to provide medicare assistance to the aged patients by the Mobile Van. The response is very good as the number of elderly patients treated during 1988-89 for the IIInd Shift were 24,500 against the target of 20,000 patients. As the scheme has been popular and useful to the elderly, it is proposed to extend Mobile Medicare Units to 3 Metropolitan cities of Madras, Calcutta and Bombay depending upon the availability of funds.

#### Duplicate Code numbers to Bricks Industries Under EPF Act

10026. SHRI LARANG SAI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that duplicate code numbers have been issued to many

bricks Industries and different code numbers were issued to the different schools working under one management like D.A.V. Education Society and other to show more number of coverages in Delhi Regional Office EPF Organisation during the last 18 months;

(b) if so, whether it is also a fact that the establishments employing less than 20 workers were forcibly and illegally brought under the purview of E.P.F. Act by manipulations;

(c) if so, what action Government propose it take against the erring officials; and

(d) if not, the reasons therefor?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):**

(a) According to available information, one duplicate code number was issued by mistake, to one establishment engaged in the brick industry. Some schools have also been allotted separate code number, as they were maintaining separate books of accounts. No separate code number has, however, been allotted to the schools working under the D.A.V. Education Society.

(b) No, Sir.

(c) and (d). Does not arise.

#### **Sindhi Language**

10027. SHRI ARVIND NETAM: Will the Minister of WELFARE be pleased to state:

(a) the steps being proposed to be taken to further the cause of Sindhi Language in accordance with Article 350-A and 350-B of the Constitution of India; and

(b) the total Sindhi speaking population in the country?

**THE MINISTER OF LABOUR AND**

**WELFARE (SHRI RAM VILAS PASWAN):**

(a) In accordance with Article 350 A of the Constitution, State Governments and local authorities within the State are to endeavour to provide adequate facilities to children belonging to linguistic minority groups for instruction in their mother-tongue at the primary stage of education.

No occasion has so far arisen for issue instructions/ direction in this regard to any State.

The Commissioner for Linguistic Minorities investigates all matters relating to the safeguards provided for the linguistic minorities under the Constitution.

The Reports of the Commissioner for Linguistic Minorities are laid before the Parliament, and sent to the State Governments as provided for in the Constitution.

(b) The number of people speaking Sindhi in the country, according to the 1981 Census is 1,946,278. These figures are based on the data collected during the Census Enumeration on the language mainly spoken in the household, through the household schedule. These figures, however, include houseless households, but exclude institutional households. The figures also exclude Assam, as no Census was taken there, due to the disturbed conditions prevailing at the time of Census.

#### **Alleged Irregularities in Purchase of Gunny Bags**

10028. SHRI MANJAY LAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether certain office bearers of NCCF Employees Union were allegedly involved in irregularities in purchase of Gunny Bags at Morena, Madhya Pradesh;